

ITEM NO.1709

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 22-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBERS]

For Petitioner(s)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None has entered appearance on behalf of the petitioner.

List the matter after two weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)